

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH  
JAIPUR.

O.A.NO. 769/92 : Date of order: 12.7.93

Hazari Lal : Applicant.

None for the applicant.

VERSUS

Union of India & Ors. : Respondents.

Mr. Praveen Balvada : Counsel for the respondents.

CORAM

HON'BLE MR. B.B.MAHAJAN, ADMINISTRATIVE MEMBER

HON'BLE MR. GOPAL KRISHNA, JUDL.MEMBER

PER HON'BLE MR. B.B.MAHAJAN, ADMINISTRATIVE MEMBER

The Original Application against his order of transfer dated 11.9.89 (Annex.A/1), As per averment made in para 6.2 of the O.A. the date of birth of applicant was 1.7.1933 and he was due to retire on 30.6.1993. He has thus already retired and the O.A. has become infructuous. The same is accordingly dismissed with no order as to costs.

Parties to bear their own costs.

*Gopalkr*  
(GOPAL KRISHNA)  
Judl.Member

*B.B.Mahajan*  
(B.B.MAHAJAN)  
Adm.Member

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